

(37)







NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I (SPECIAL BENCH)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11-11-19

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/694/2019  
PETITION NUMBER : CP/64/IB/2018  
NAME OF THE PETITIONER(S) : N MATHIYALAGAN  
NAME OF THE RESPONDENT(S) : SATYADEVI ALAMURI (LIQUIDATOR)  
(G B ENGINEERING ENTERPRISES PVT LTD)  
UNDER SECTION : SEC 53(1) IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. CHIRUWAKANASA Counsel for ENFO. R	Counsel for R-2 ENFO	
2.	K. Ramesh Mr Ramesh Kumar & Associates	Per R2	
3.	Ajoy Khose.	Per Pet.	
4.	G. Gautham Ram Vittal S. SATISH	R1	
5.	V. Marivannan	Counsel for respondents R6-R12	
6.	V.V. Sivakumar for Dra Associates	Counsel for R5 Axis Bank	

**ORDER**

At request of the parties, the matter stands adjourned to **18.11.2019**. No further adjournment will be granted in this matter.

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

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